

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-14/2018/410/R.Cell

Dated Guwahati the 17th of July, 2018

The Gauhati High Court has been pleased to call Sri Roushan Lal, Civil Judge and Assistant Sessions Judge, Bongaigaon for re-interview in connection with promotion from Grade-II to Grade-I of Assam Judicial Service through Limited Departmental Competitive Examination (LDCE) on the date and venue mentioned below:

Venue	Date	Reporting Time
Precincts of Gauhati High Court (New Block), Guwahati	19-07-2018 (Thursday)	4:30 PM

No individual call letter will be issued

By order


(M.K. Kalita)

Registrar (Vigilance)

-cum-

In Charge, Recruitment Cell
Gauhati High Court, Guwahati

Memo No.HC.XXXVII-24/2018/410 /R.Cell

Dated Guwahati 17th of July, 2018

Copy to:

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Admin./Judicial/Establishment), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble The Chief Justice, Gauhati High Court, Guwahati for favour of his Lordship's kind information.

4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. The Administrative Officer (Judicial)_____, Gauhati High Court, Guwahati.
8. The System Analyst, Gauhati High Court, Guwahati for immediate uploading of the notification in the High Court website.
9. PS to Hon'ble Mr. Justice _____Gauhati High Court, Guwahati for favour of his Lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
11. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. Notice Board.
13. Order File.



(M.K. Kalita)

Registrar (Vigilance)

-cum-

In Charge, Recruitment Cell
Gauhati High Court, Guwahati